

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:782  
ANSWERED ON:01.03.2013  
ADULTERATION IN ENERGY DRINKS  
Yadav Shri Om Prakash

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) whether adulterated energy drinks are being sold in India at massive scale and a large number of people are falling prey to cancer, paralysis and heart diseases due to the presence of higher quantity of caffeine in these adulterated energy drinks;
- (b) if so, the details thereof along with the number of such cases that came to light so far; and
- (c) the action taken by the Government against the adulterated energy drink manufacturers and sellers?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ABU HASEM KHAN CHOUDHURY)

(a) to (c): No such cases have been reported so far. The Food Safety and Standards Authority of India (FSSAI) has formulated draft standards for caffeinated beverages. Provisional "No Objection Certificate" (NOC) is being issued to the Food Business Operators dealing in energy drinks, specifying the limit of caffeine and labelling requirements thereon. Accordingly, samples are drawn regularly by state/ U.T. Government and action is taken against the offenders, in cases where samples are found to be non conforming to the prescribed standards.